GOVERNMENT OF INDIA MINISTRY OF HOME AFFAIRS

LOK SABHA UNSTARRED QUESTION NO. 3202

TO BE ANSWERED ON THE 22ND MARCH, 2022/ CHAITRA 1, 1944 (SAKA)

CASES REGISTERED BY NIA

3202. SHRI SUNIL KUMAR SINGH:

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) whether it is a fact that National Investigation Agency (NIA) has registered cases of terror financing;
- (b) if so, the details of the action and impact thereof;
- (c) the steps being taken by the Government to strengthen NIA; and
- (d) the details and the number of terror incidents which have taken place in the hinterland of the country during the last five years, year-wise?

ANSWER

MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI NITYANAND RAI)

(a) & (b) Since its inception, the National Investigation Agency (NIA) has registered 103 cases of terror financing, in which 786 accused have been arrested. Charge-sheets have been filed in 92 cases against 865 accused persons. Conviction have been secured in 16 cases, whereby 97 accused persons have been convicted. The conviction rate in terror financing cases investigated by the NIA is 94.11%.

- (c) The manpower and infrastructure requirements of the NIA are reviewed from time to time and steps are taken to enhance the capacity of the NIA so that it is able to carry out its mandate effectively. The NIA, with its headquarters at New Delhi, has 18 branch offices in the country. Of them, 10 branch offices at Chandigarh, Ranchi, Imphal, Chennai, Ahmedabad, Bengaluru, Patna, Jaipur, Bhopal and Bhubaneswar along with 481 additional posts have been created since July, 2019. Besides, on the basis of requirements projected by the NIA, the Government also sanctions, from time to time, the posts of specialists including, legal, scientific, information technology experts etc.
- (d) The number of the terrorist incidents in the hinterland of the country, during the last five years, is given below:

Year			2017	2018	2019	2020	2021
No.	of	terrorist	-	01	-	-	01
incidents							
